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Statement

Condemnation-Steam Locos

During last three years

C.R.	E.R.	N.R .	N.E.R.	N.F.R.	S.R.	S.C.R.	S.E.R.	WR	Total
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114	200	170	24	58	75	67	75	153	936
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-	16	14	26	9	9	1.	75	6	156
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Use of Imported and Fully Epuipped Mobile Hospitals on Wheels

759. SHRI MAHENDRA SINGH : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether fully equipped mobile hospitals on wheels, including operation theatre etc., were imported by Government during 1977-78 incurring heavy expenditure running into crores of rupees;

(b) if so, how these mobile hospitals are being used and how many of them are actually being used; and

(c) how many are lying idle and since when

THE DEPUTY MINISTER IN THE DEPARTMENT OF FAMILY WELFARE (SHRI S. KRISHNA KUMAR) : (a) to (c) : 318 Mobile Clinics were received by the Government of India under the U.K. Aid Programme. Three mobile clinics were supplied to each medical college to provide health care services to rural and semi-rural population. The use of the mobile clinics varies from institution to institution depending on a number of factors including the terrain, nature of existing rural health services and the availability of supplementary resources etc. Wherever possible, these Clinics are also used for other National Health Programmes. Government are continuously monitoring the utilisation of these clinics.

Timely Clearance of Teams for World Competitions

760. SHRI MUKUL WASNIK : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether there are any set rules, criteria or norms to clear teams for international meets;

(b) if so, whether the said rules, criteria or norms were applied in the clearance of teams for the World Junior Hockey and Wrestling Championships at the Kobe university and Singapere table tennis competitions etc; and

(c) whether the said set of rules, criteria or norms have resulted in the delay in the timely clearance of the teams, sportsmen or managers of the teams?

THE MINISTER OF STATE IN THE DEPARTMENTS OF YOUTH AFFAIRS AND SPORTS AND WOMEN WELFARE (SHRIMATI MARGARET ALVA) : (a) Yes, Sir.

(b) Yes, Sir. Actually, the Wrestling team went to Tokyo and not to Kobe.

(c) No, Sir.

Setting up Sports Complex at Aurangabad

761. SHRI MUKUL WASNIK : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state ;